

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/16/2016  
NAME OF THE PETITIONER(S) : S. ALAGURAJAN  
NAME OF THE RESPONDENT(S) : M/s CHERAN HOTELS PVT LTD + 11  
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
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1)	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Respondent 7	G.V. Mohan
2,	S. Aravindan for Fox Mul Investments.	Counsel for Respondent 1, 2, 3, 8, 9	[Signature]
3)	Cibi Vishnu Sai Vihari	Counsel for Petitioner	[Signature]
4.	T.S. Parthasarathy for Ramaligan & Associates	Counsel for 4 <sup>th</sup> Respondent	[Signature]

**ORDER**

Counsel representing both the parties are present and submitted their arguments.

Order is reserved.

K Anantha Padmanabha Swamy  
Member (Judicial)

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